

GAUHATI HIGH COURT AT GUWAHATI.

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PADESH)

NOTICE

IT IS FOR INFORMATION OF ALL CONCERNED THAT THE JUDGMENT OF THE FOLLOWING CASES PERTAINING TO PRINCIPAL SEAT AT GUWAHATI WILL BE DELIVERED BY HON'BLE MR. JUSTICE P.K. SAIKIA AT KOHIMA BENCH ON 04-07-2014.

FOR JUDGMENT

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|---------------------|--|--|--------------------------------------|
| 1. MFA 15/2013 | U.O.I. REP. BY GM,
N.F. RLY, MALIGAON, GHY.
VS
MD. RAKIKUR RAHMAN | B. DEVI
RR BORAH
M. PHUKAN | SSS RAHMAN
SB RAHMAN
S. BARUAH |
| 2. Crl.Pet.160/2014 | JALAL AHMED MAZUMDAR
VS
STATE OF ASSAM & ORS. | A. CHOUDHURY
AA LASKAR
M. KONEH. | K. MUNIR |

TOTAL = 2

BY ORDER

Dated Guwahati the 03rd july,2014.


JOINT REGISTRAR (JUDICIAL)